

Securities Appellate Tribunal  
IN THE COURT OF :Hon.Ms.MeeraSwarup,Tech.Member  
TECHNICAL MEMBER  
CIVIL CAUSE LIST OF DATE :12/02/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION-COURTCODE-MENTION1202- 11.00AM -11.05 AM**

**887-ADMISSION-COURTCODE-RAINBOWGDR-AT 11.06 AM**

1	Misc. Application	1505/2023	KAS CAPITAL FUND LTD.-DELAY Vs. SEBI	ECONOMIC PRACTICE	LAWS
(Main Matter Number :SEBI Appeal/0000033/2024)					
	Misc. Application	1506/2023	KAS CAPITAL FUND LTD.-EXEMPTION Vs. SEBI	ECONOMIC PRACTICE	LAWS
(Main Matter Number :SEBI Appeal/0000033/2024)					
	SEBI Appeal	33/2024	KAS CAPITAL FUND LTD. Vs. SEBI	ECONOMIC PRACTICE	LAWS
Sub Matter :	Misc. Application/0001505/2023				
Sub Matter :	Misc. Application/0001506/2023				

**800-ADMISSION-CODE-INVESTMENTADVISORY-AT 11.07 AM**

2	SEBI Appeal	95/2024	MR. BHAVESH BHENSDADIA AND ORS. Vs. SEBI	P. ABHISHEK PCS	MISHRA,
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<b><u>802-ADMISSION-CODE-INVESTMENTADVISERS-AT11.08 A.M</u></b>				
3	SEBI Appeal	96/2024	M/S. MI RESEARCH Vs. SEBI	ABHISHEK PCS MISHRA,
<b><u>892-ADMISSION-COURTCODE-INSPECTION-11.09 A.M.</u></b>				
4	SEBI Appeal	117/2024	BAJAJ HINDUSTHAN SUGAR LTD Vs. SEBI	Saachi V. Advocate Purohit
Sub Matter :		Misc. Application/0000143/2024		
Sub Matter :		Misc. Application/0000144/2024		
	Misc. Application	143/2024	BAJAJ HINDUSTHAN SUGAR LTD-URGENCY Vs. SEBI	Saachi V. Advocate Purohit
(Main Matter Number :SEBI Appeal/0000117/2024)				
	Misc. Application	144/2024	BAJAJ HINDUSTHAN SUGAR LTD-EXEMPTION Vs. SEBI	Saachi V. Advocate Purohit
(Main Matter Number :SEBI Appeal/0000117/2024)				
<b><u>425-DISPOSAL-CODE-SYNCHRONIZEDTRADES-AT-11.10 AM</u></b>				
5	Misc. Application	616/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Advocate Kesharia, Manilal Kher Ambalal and Co.
(Main Matter Number :SEBI Appeal/0000372/2021)				

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	SEBI Appeal	372/2021	Anand Rathi Share And Stock Brokers Ltd. Vs. National Stock Exchange of India Limited	Mr. Harsh Kesharia, Advocate  Manilal Kher Ambalal and Co.
Sub Matter :		Misc. Application/0000616/2021		

**686-DISPOSAL-COURTCODE-GLOBALAO-AT11.11 A.M.**

6	SEBI Appeal	1022/2022	MANOJ CHHAGANLAL RATHOD HUF Vs. SEBI	APPELLANT IN PERSON
Sub Matter(Disposed) :		Misc. Application/0000299/2023		
Sub Matter :		Misc. Application/0000670/2023		
	Misc. Application	670/2023	Manoj Chhaganlal Rathod - HUF Vs. SEBI	Anish Kharidia - Viral Shah Company Secretary
(Main Matter Number :SEBI Appeal/0001022/2022)				

**61-DISPOSAL-COURTCODE-APTECHWTM-AT11.12 AM**

7	SEBI Appeal	257/2023	MR. LASHIT SANGHVI Vs. SEBI	Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000318/2023		
Sub Matter(Disposed) :		Misc. Application/0000319/2023		
	SEBI Appeal	258/2023	MS. NEHA LASHIT SANGHVI Vs. SEBI	Trilegal
Sub Matter(Disposed) :		Misc. Application/0000325/2023		
Sub Matter(Disposed) :		Misc. Application/0000326/2023		
Sub Matter(Disposed) :		Misc. Application/0000411/2023		

**914-DISPOSAL-COURTCODE-DEFREEZING-AT11.13 AM**

8	SEBI Appeal	569/2023	SPICE ENERGY PVT. LTD. Vs. BSE LIMITED	Corporate Litigation and Securities Law
Sub Matter(Disposed) :		Misc. Application/0000784/2023		
Sub Matter(Disposed) :		Misc. Application/0000785/2023		
Sub Matter :		Misc. Application/0001234/2023		
Sub Matter :		Misc. Application/0001267/2023		

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	Misc. Application	1234/2023	BSE-DELAY IN REPLY Vs. Spice Energy Pvt Ltd	THE LAW POINT ADV
(Main Matter Number :SEBI Appeal/0000569/2023)				
	Misc. Application	1267/2023	Spice Energy Pvt Ltd-Interim Relief And Additional Document Vs. BSE LTD	Corporate litigation And Securities Law
(Main Matter Number :SEBI Appeal/0000569/2023)				

**12-DISPOSAL-COURTCODE-MADHAVPOWER-AT 11.14 AM**

9	SEBI Appeal	949/2023	MADHAV POWER PRIVATE LIMITED Vs. SEBI AND ANR.	R V Legal Advocates
Sub Matter(Disposed) : Misc. Application/0001588/2023				
Sub Matter(Disposed) : Misc. Application/0001604/2023				
Sub Matter : Misc. Application/0000050/2024				

	Misc. Application	50/2024	SEBI-DELAY IN REPLY Vs. Madhav Power Private Limited	Agama Law Associates
(Main Matter Number :SEBI Appeal/0000949/2023)				

**679-DISPOSAL-COURTCODE-PENALTYAKG-AT11.15 AM**

10	SEBI Appeal	965/2023	SATSAI FINLEASE PVT LTD Vs. SEBI	R V LEGAL ADV
Sub Matter(Disposed) : Misc. Application/0001434/2023				
Sub Matter(Disposed) : Misc. Application/0001435/2023				
	SEBI Appeal	966/2023	ANM FINCAP PVT LTD Vs. SEBI	R V LEGAL ADV
Sub Matter(Disposed) : Misc. Application/0001490/2023				
Sub Matter(Disposed) : Misc. Application/0001491/2023				
	SEBI Appeal	967/2023	SAVITA HOLDINGS PVT. LTD Vs. SEBI	R V LEGAL ADV
Sub Matter(Disposed) : Misc. Application/0001492/2023				
Sub Matter(Disposed) : Misc. Application/0001493/2023				

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	SEBI Appeal	968/2023	RAJ KUMAR BANSAL Vs. SEBI	R V LEGAL ADV
	Sub Matter(Disposed) :	Misc. Application/0001533/2023		
	Sub Matter(Disposed) :	Misc. Application/0001534/2023		
	SEBI Appeal	969/2023	ISHU SHARMA Vs. SEBI	R V LEGAL ADV
	Sub Matter(Disposed) :	Misc. Application/0001557/2023		
	Sub Matter(Disposed) :	Misc. Application/0001558/2023		
	Sub Matter(Disposed) :	Misc. Application/0001559/2023		

**320-DISPOSAL-CODE-STOCKRECOMMENDATIONS-AT11.16 AM**

11	SEBI Appeal	980/2023	SUNIL GOEL And Anr. Vs. SEBI	Corporate Adv	Professionals
	Sub Matter(Disposed) :	Misc. Application/0001644/2023			

**836-DISPOSAL-COURTCODE-EXCELAO-AT 11.17 AM**

12	SEBI Appeal	20/2024	BINOY GUPTA AND ANR. Vs. SEBI	S .K.JAIN AND CO. Company Secretaries	
	Sub Matter(Disposed) :	Misc. Application/0001463/2023			